



LIFE FOR ALL SOCIETY

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Ref No.....

Dated.....

December 8, 2014

To

The Chairman, TRAI


Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg,

New Delhi: 110 002

Sub: Seeking TRAI's Implementation of Bill & Keep Mechanism

Respected Sir,

TRAI's policy of charges on inter connection is to certain extent justified. But TRAI's policy is more towards the entrepreneur oriented then end users'. The problem that then arises from an economic policy point of view is that while interconnection of the various telecom network is socially desirable, there is a need to be cautious that the type of regulation imposed does not deprive the end users purchasing power and entrepreneurs of an appropriate return on their investments and the recovery of investment thereby creating disincentives to further investment or destroy efficiency. This problem is addressed by the TRAI from time to time. But it has not yet reached at any desired result. We therefore want to make some suggestions to the respected institute of TRAI on inter connection regulation charges. We are of the opinion that in the process, no one should not be victimized but the policy of the TRAI should customer oriented.


Chief Functionary
Life For All Society
Sahaspur-248197
Dehradun, Uttarakhand



WE ARE RESPONSIVE

The Termination Charge is one of the number of IUC that the Authority is empowered to impose under the statutory telecommunication regulatory regime. Telecom Regulatory Authority of India (TRAI) has fixed the termination charges at 20 paise according to the Telecommunication Interconnection Usage Charges Regulation dated 9.3.2009. This move has been contested by various service providers. The basis of their argument lies on the method of calculation followed by TRAI in arriving at this value. The TRAI's decision to issue the Impugned Regulations and to impose an MTC of 20p. per minute.

Further, TRAI in its report to Supreme Court of India notified that it will follow the Bill and Keep policy and it will take a maximum of two years to reduce the inter connection charges progressively to Zero. TRAI's other option was to lower the charges to Rs.0.10/- at least. On both the accounts, the TRAI failed. It was not successful of either implementing the Bill and Keep mechanism or lowering the cost to Rs.0.10/-. On the above backdrop, we are requesting the TRAI to implement its Bill and Keep mechanism keeping in mind the millions of consumers in India and their paying capacity. We sincerely hope TRAI will implement the Bill and Keep Mechanism soon to provide better and cost effective service to the entire consumer community in India. Looking forward for your early decision in this regard and obliged.

Thanks and best regards

Yours sincerely,

